

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU  
(Office of the Registrar General)

CIRCULAR

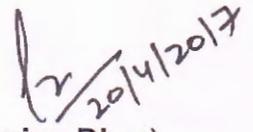
No. 52

Dated: 20-4-2017

It has been observed that while preparing orders/judgments page numbering is not being done in a proper manner.

It is, therefore, impressed upon all the Secretaries, Private Secretaries and Stenographers of the Hon'ble High Court as well as the Stenographers of the Subordinate Courts that henceforth while preparing the orders/judgments, page numbering shall be done as per the enclosed format.

By Order.

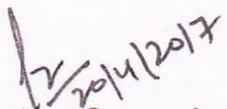
  
(Sanjay Dhar)  
I/c Registrar General

No. 2791-2818/E.S

Dated: 20-4-2017

Copy to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, Jammu.
2. Registrar Vigilance, High Court of J&K, Jammu.  
...for information.
- 3-4). Registrar Judicial, High Court of J&K Jammu/ Srinagar.  
...for information and with the request to circulate among the Secretaries attached with the Hon'ble Judges for compliance.
- 5-26) Pr. District & Sessions Judge, Jammu/ Samba/ Kathua/ Rajouri/ Poonch/ Reasi/ Udhampur/ Ramban/ Bhaderwah/ Kishtwar/ Srinagar/ Budgam/ Pulwama/ Shopian/ Kulgam/ Anantnag/ Ganderbal/ Bandipora/ Baramulla/ Kupwara/ Leh/ Kargil.  
...for information and with the request to circulate this circular among all the subordinate Courts of the District.
- 27) Incharge NIC, High Court Wing Jammu for uploading the same on the High Court Website.

  
I/c Registrar General

FORMAT

Case No.

Dated:

---

Vs.

---

---

Appearing counsel: For petitioner(s) :

For respondent(s) :

---

(For example, an order of total 3 pages).

lv

---

Case No.

Page 1 of 3

hr

12